

**Shri Raj Bahadur :** Only stamps are being issued.

**Shri D. C. Sharma :** May I know who is designing the postage-stamp of the two-anna denomination, and what is the individual characteristic of this postage-stamp ?

**Shri Raj Bahadur :** It is the Nasik printing press that gives us the proof. They select the best available portraits of Lokamanya Tilak and the best selection made out of them is then transcribed on the stamp.

#### RAILWAY PAY CLERKS

\*2467. **Dr. Rama Rao :** Will the Minister of Railways be pleased to state the protection that is being given to the pay clerks in view of the cash that they carry while travelling on duty on railways ?

**The Minister of Railways and Transport (Shri L. B. Shastri) :** Pay Clerks on the Southern Railway are escorted by 3 unarmed Cash and Guard Peons. Pay Clerks on the Northern, North Eastern, Eastern and Western Railways are escorted by two armed guards. Information in regard to the other two Railways is being collected and will be laid on the Table of the House.

**Dr. Rama Rao :** May I know whether the Government have come to know of an incident on the 26th April last in Godavari station where a pay-clerk was removed from his compartment because he refused accommodation for a chaprassi of the Minister ?

**Shri L. B. Shastri :** We have received some reports.

**Dr. Rama Rao :** May I know whether the N. G. O. Association in Madras have represented to the Government, the Railway Board and the Minister about the serious incident in which the man was arrested and taken to hospital for testing whether he was alcoholic and was released only at 12-30 in the night after the doctor had said that there was no sign of alcoholism, and what action has the Government taken on this matter ?

**Shri L. B. Shastri :** We have received some reports regarding this incident, but we are not still aware of the true facts. The Andhra Government will have to look into this matter because there was some scuffle in the railway station and it has become more or less a law and order question. So, it is for the State Government to go into this matter further and do the needful.

**Dr. Rama Rao :** The fact of the case is that the Minister went to the compartment and got him removed. Though the man was a humble pay-clerk, he was carrying cash on behalf of the railway and while he was in charge of the cash.

**Mr. Speaker :** The hon. Member is making a speech. What is the question ?

**Dr. Rama Rao :** Is it not the duty of the Railway Minister to institute an enquiry into this serious matter and bring it to the notice of the Chief Minister and the Government of Andhra that no Minister or anybody else for that matter can remove a pay-clerk who is carrying cash on behalf of the railway ?

**Shri L. B. Shastri :** We will make further enquiries and try to obtain the facts. But primarily and necessarily, this matter will have to be gone into by the State Government itself, because, as I said, there was some scuffle between the pay-clerk and some policemen there. So, it will have to be looked into by the State Government. Of course, I have no doubt that the State Government, if they find that their staff are at fault, will take necessary action against them.

#### SOIL EROSION

\*2468. **Shri Sanganna :** Will the Minister of Food and Agriculture be pleased to state :

(a) whether the State Chief Engineers have been asked to work out detailed schemes and estimates on afforestation to prevent soil erosion and floods ;

(b) if so, whether the schemes have been received from each State; and

(c) the estimated cost of each scheme, State-wise?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) The State Govts. have been asked to submit schemes for soil conservation on agricultural lands, desert areas, river valley projects, hilly regions, ravine areas and waste lands, during the 2nd plan period. The schemes may include proposals for afforestation as a means of preventing soil erosion. Measures for flood control will however fall within the purview of the Flood Control Board under the Ministry of Irrigation and Power.

(b) and (c). Yes. A statement showing the scheme, so far received and the estimated expenditure thereon, is laid on the Table of the Lok Sabha. [See Appendix XIV, annexure No. 45].

**Shri Sanganna:** May I know why the anti-erosion schemes for implementation in collaboration with the Madhya Pradesh Government in respect of Hirakud Dam project and Andhra Government in respect of Machkund Hydro-electric scheme have been omitted from the list?

**Dr. P. S. Deshmukh:** I would ask my hon. friend to give notice of this question. I do not have all the details here.

**Shri Sanganna:** As a result of the implementation of these schemes, it appears that landless people who are given to shifting and jhum cultivation will be dislocated. What steps have been taken by the Government to rehabilitate them in their locality?

**Dr. P. S. Deshmukh:** As a result, we would try to avoid dislocation or ousting of any people. But, if national interests demand, we will try to see what can be done for them. But, the schemes will have to proceed.

**Shri Debendra Nath Sarma:** I do not find any anti-erosion scheme for Assam. May I know the reason for that?

**Dr. P. S. Deshmukh:** There is; 2-A. It has been added later on. Total amount Rs. 8.50 lakhs; loan Rs. 6.375 lakhs; subsidy Rs. 1.0625 lakhs and State's share is 1.0625 lakhs.

**Shri A. M. Thomas:** May I enquire why research in regard to sea erosion and works connected with it are not included in this plan? May I enquire whether Government has any schemes to include them also?

**Dr. P. S. Deshmukh:** There is a proposal with the assistance of a foreign Government to have some scheme of this nature, and probably in due course we will take up. We have yet to go a long way. As I said before we reach the sea, there are many problems on the land itself.

**Shri R. S. Diwan:** The loans granted by the Central Government in this respect to the State Governments are not spent at all by some of the States. May I know whether the Central Government has any control over such default?

**The Minister of Food and Agriculture (Shri A. P. Jain):** Soil conservation is quite a new thing in India. We are carrying on some research work, some experimentation and also we are giving some training. It is a fact that the loans made are not always used by the State Government. But, with some progress of works, we hope that they will be utilised by the State Governments.

#### CATERING ON GRAND TRUNK EXPRESS

**\*2469. Shri S. V. Ramaswamy:** Will the Minister of Railways be pleased to state:

(a) how many dining cars are there to serve the Grand Trunk Express;

(b) how often the dining cars failed to be attached to the Grand Trunk Express since departmental catering was started;

(c) the reasons why there is such frequent reporting of the dining cars as 'sick';